

## LEAVE OF ABSENCE

**Mr. Speaker:** I have to inform the the hon. Members that I have received the following letter from Shri B. Shiva Rao:—

"The House was generous enough to grant me permission to absent myself from its sitting during the last session on account of my illness. It was then my hope that I would be well enough to return to India in time to attend the forthcoming session. Unfortunately, my progress towards a complete recovery has been interrupted by a series of relapses, the last of which occurred a week ago. In these circumstances, I am reluctantly compelled to seek your assistance in obtaining for me leave of absence for the next session also."

It is written from Zurich under date 9th instant.

Is it the pleasure of the House that permission be granted to Shri B. Shiva Rao for remaining absent from all meetings of the House during the present session?

*Leave was granted.*

REPORT OF PUBLIC ACCOUNTS  
COMMITTEE

**Shri B. Das (Jajpur-Keonjhar):** I beg to present Volume II—Evidence, relating to the Fifth Report of the Public Accounts Committee (1952-53) on the Appropriation Accounts (Railways) and (Posts and Telegraphs) 1949-50.

## PAPERS LAID ON THE TABLE

STATEMENT SHOWING BILLS ASSENTED  
TO BY THE PRESIDENT

**Secretary:** Sir, I lay on the Table a statement showing the Bills which were passed by the Houses of Parliament during the Fourth Session, 1953 and assented to by the President.

## Statement

1. The Andhra State Bill, 1953.
2. The Central Silk Board (Amendment) Bill, 1953.
3. The Collection of Statistics Bill, 1953.
4. The Appropriation (No. 4) Bill, 1953.
5. The Estate Duty Bill, 1953.

## PRESIDENT'S ACTS FOR PEPSU

**The Minister of Home Affairs and States (Dr. Katju):** I beg to lay on the Table a copy of each of the following Acts, under sub-section (3) of section 3 of the Patiala and East Punjab States Union Legislature (Delegation of Powers) Act, 1953:—

- (i) The Patiala and East Punjab States Union Opium Smoking Act, 1953 (President's Act No. 4 of 1953). [Placed in Library. See No. S-140/53.]
- (ii) The Patiala and East Punjab States Union Land Acquisition Act, 1953 (President's Act No. 5 of 1953). [Placed in Library. See No. S-141/53.]
- (iii) The Patiala and East Punjab States Union Evacuee Interest (Separation) Supplementary Act, 1953 (President's Act No. 6 of 1953). [Placed in Library. See No. S-142/53.]

ORDINANCES PROMULGATED BY THE  
PRESIDENT

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to lay on the Table, under the provisions of Article 123(2) (a) of the Constitution, a copy of each of the following Ordinances promulgated by the President after the termination of the Fourth Session of the Houses of